

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:5240  
ANSWERED ON:27.08.2010  
MEDICAL COLLEGES  
Yadav Shri Om Prakash

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the office bearers of Medical/Dental/Nursing Council of India are also in the governing bodies of private medical institutions in the country;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Medical Council of India (MCI) has reduced the number of seats in various medical colleges including the Indira Gandhi Medical College, Nagpur,
- (d) if so, the details thereof along with the reasons therefor; and
- (e) the steps proposed to increase the number of seats in medical colleges in the country?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) & (b): As per the information provided by Medical Council of India (MCI), no office bearer of MCI is in the governing body of private medical institutions in the country. However, the Vice President, Indian Nursing Council (INC) and Joint Secretary, Dental Council of India (DCI) are in the governing body of private nursing/dental institutions. Any of the provisions of the Dentists Act, 1948 & INC Act, 1947 and Regulations made thereunder respectively does not prohibit any officer of the DCI/INC to be in the governing body of private dental institutions.

(c) & (d) In view of the deficiencies, the MCI has not granted renewal of permission/increase of MBBS seats to 08 medical colleges including Indira Gandhi Medical College, Nagpur for the academic year 2010-11.

(e) In order to facilitate increase of the number of medical colleges and seats in various medical courses, the Central Government has amended the MCI, Regulations in terms of teacher student ratio, land requirements, bed strengths, annual intake capacity and other infrastructural facilities prescribed in MCI Regulations.